

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 759
TO BE ANSWERED ON 26/07/2023

BENEFICIARIES UNDER PMAY-G

759 SHRI RAGHAV CHADHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) total number of beneficiaries under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the year 2021-22 and 2022-23, State and district-wise particularly in Punjab;
- (b) details of the houses allotted, State and district-wise particularly in Punjab;
- (c) whether Government is planning to increase the number of beneficiaries under PMAY-G, if so, details thereof and if not, reasons therefor;
- (d) whether Government is targeting to provide houses for all in rural area, if so, time by which this target will get achieved and amount that has been sanctioned; and
- (e) whether irregularities have been identified in the implementation of the PMAY-G and action taken by Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) The details of total number of beneficiaries under Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) during the Financial year 2021-22 and 2022-23, State-wise, is given at **Annexure-I**. Also, the details of total number of beneficiaries under Pradhan Mantri Awaas Yojana –Gramin (PMAY-G) during the Financial year 2021-22 and 2022-23, District-wise, for the State of Punjab is attached at **Annexure-II**.

Moreover, the District-wise details of houses sanctioned can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

(c) & (d) In order to achieve the target of “Housing for All” in rural areas, the Ministry is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March, 2024. The full target of 2.95 crore houses under PMAY-G has been allocated to States/Union Territories (UTs), out of which a total of 2.92 crore houses have been sanctioned and 2.41 crore houses have been completed as on 20.07.2023. At present, there is no proposal for enhancing the coverage and extending the target date for completion of targeted houses. The Ministry is committed to complete the construction of targeted houses by 31st March 2024.

(e) Under PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. The cases of irregularities reported by the Hon’ble Members of Parliament, Members of State Assembly and general public directly or through CPGRAMS are taken up with the State Government for taking necessary action. Since inception of PMAY-G i.e. 01.04.2016 till 20.07.2023, a total of 1,916 complaints

relating to irregularities in implementation of PMAY-G have been received in the Ministry of Rural Development on CPGRAMS. As the State Govt. implements PMAY-G, these complaints have been forwarded to the State for taking necessary action under intimation to this Ministry. Out of 1,916 complaints, 1,906 have been disposed of as on 20.07.2023.

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 759 TO BE ANSWERED ON 26/07/2023 REGARDING BENEFICIARIES UNDER PMAY-G

The details of total number of beneficiaries under Pradhan Mantri Awaas Yojana –Gramin(PMAY-G) during the year 2021-22 and 2022-23 States/UTs-wise as on date 21.07.2023:

(unit in nos.)

| Details of the Targets and Achievements under PMAY-G as on date 21.07.2023 | | | | | | | |
|--|---------------------|----------------------------------|-------------------------------------|------------------|----------------------------------|-------------------------------------|------------------|
| S. No. | State/UTs | 2021-22 | | | 2022-23 | | |
| | | Target allocated by the Ministry | Houses Sanctioned by the States/UTs | Houses Completed | Target allocated by the Ministry | Houses Sanctioned by the States/UTs | Houses Completed |
| 1. | ANDAMAN AND NICOBAR | 0 | 0 | 335 | 257 | 6 | 97 |
| 2. | ANDHRA PRADESH | 178910 | 0 | 0 | 0 | 178899 | 2167 |
| 3. | ARUNACHAL PRADESH | 5671 | 11044 | 992 | 0 | 2707 | 9344 |
| 4. | ASSAM | 1085257 | 216358 | 117694 | 0 | 1054979 | 1009151 |
| 5. | BIHAR | 1003148 | 899352 | 508362 | 0 | 133067 | 1147076 |
| 6. | DNH & DD | 1182 | 49 | 641 | 0 | 967 | 1487 |
| 7. | GOA | 0 | 47 | 19 | 0 | 18 | 12 |
| 8. | GUJARAT | 23612 | 107420 | 77263 | 171335 | 148711 | 65562 |
| 9. | HARYANA | 7773 | 3317 | 263 | 0 | 5114 | 5408 |
| 10. | HIMACHAL PRADESH | 3500 | 2729 | 1884 | 0 | 794 | 3654 |
| 11. | KERALA | 13117 | 12615 | 2440 | 0 | 1633 | 8825 |
| 12. | MADHYA PRADESH | 1150376 | 490326 | 606303 | 0 | 754547 | 1058374 |
| 13. | MAHARASHTRA | 383344 | 117599 | 179021 | 0 | 316441 | 343481 |
| 14. | LAKSHADWEEP | 0 | 0 | 7 | 0 | 0 | 0 |
| 15. | MANIPUR | 11684 | 1725 | 3626 | 0 | 13849 | 13955 |
| 16. | MEGHALAYA | 16565 | 3353 | 7009 | 0 | 8871 | 6913 |
| 17. | MIZORAM | 6976 | 0 | 1158 | 0 | 6951 | 1020 |
| 18. | NAGALAND | 4930 | 9806 | 0 | 0 | 4203 | 3210 |
| 19. | ODISHA | 805226 | 3421 | 97143 | 105355 | 908213 | 30368 |
| 20. | PUNJAB | 16333 | 11333 | 5473 | 0 | 4959 | 11381 |
| 21. | SIKKIM | 70 | 282 | 5 | 0 | 48 | 41 |
| 22. | TAMIL NADU | 269236 | 230709 | 57322 | 0 | 41059 | 175311 |
| 23. | TRIPURA | 212464 | 157234 | 1639 | 73 | 51915 | 180495 |
| 24. | WEST BENGAL | 159484 | 166795 | 959230 | 1101757 | 1106888 | 147379 |
| 25. | CHHATTISGARH | 0 | 371 | 23289 | 78999 | 81375 | 33575 |
| 26. | JHARKHAND | 395372 | 390225 | 295036 | 0 | 11590 | 363314 |
| 27. | UTTARAKHAND | 3009 | 15390 | 3844 | 18018 | 18816 | 12493 |
| 28. | UTTAR PRADESH | 433253 | 434963 | 1094654 | 858570 | 862227 | 395063 |
| 29. | RAJASTHAN | 394186 | 387145 | 141345 | 0 | 7467 | 662369 |
| 30. | JAMMU AND KASHMIR | 62616 | 55862 | 22 | 0 | 7817 | 79271 |
| 31. | LADAKH | 0 | 461 | 42515 | 0 | 1 | 1 |
| 32. | KARNATAKA | 141391 | 3972 | 11239 | 0 | 38404 | 2641 |
| 33. | TELANGANA* | 0 | 0 | 0 | 0 | 0 | 0 |
| 34. | PUDUCHERRY* | 0 | 0 | 0 | 0 | 0 | 0 |
| 35. | Total | 6788685 | 3733903 | 4239773 | 2334364 | 5772536 | 5773438 |

Note: *Telangana & Puducherry are not implementing PMAY-G.

Annexure-II

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 759 TO BE ANSWERED ON 26/07/2023 REGARDING BENEFICIARIES UNDER PMAY-G

District-wise details of targets, houses sanctioned by the state and completed houses for the State of Punjab during the year 2021-22 and 2022-23 as on date 21.07.2023

(unit in nos.)

| Details of the Targets and Achievements under PMAY-G as on date 21.07.2023 | | | | | | |
|---|----------------|--------------------------|-------------------------|----------------|--------------------------|-------------------------|
| District Name | 2021-22 | | | 2022-23 | | |
| | Target | Houses Sanctioned | Houses Completed | Target | Houses Sanctioned | Houses Completed |
| AMRITSAR | 265 | 249 | 0 | 0 | 16 | 226 |
| BARNALA | 558 | 198 | 25 | 0 | 348 | 470 |
| BATHINDA | 124 | 114 | 78 | 0 | 10 | 112 |
| FARIDKOT | 198 | 191 | 0 | 0 | 7 | 173 |
| FATEHGARH SAHIB | 1553 | 803 | 3 | 0 | 749 | 958 |
| FAZILKA | 528 | 219 | 1030 | 0 | 297 | 510 |
| FIROZEPUR | 1547 | 1040 | 1326 | 0 | 508 | 1417 |
| GURDASPUR | 640 | 369 | 200 | 0 | 271 | 448 |
| HOSHIARPUR | 795 | 618 | 23 | 0 | 177 | 694 |
| JALANDHAR | 511 | 265 | 76 | 0 | 246 | 466 |
| KAPURTHALA | 340 | 260 | 12 | 0 | 80 | 269 |
| LUDHIANA | 200 | 190 | 46 | 0 | 18 | 169 |
| MALERKOTLA | 87 | 73 | 0 | 0 | 14 | 64 |
| MANSA | 1104 | 980 | 131 | 0 | 120 | 972 |
| MOGA | 76 | 49 | 0 | 0 | 27 | 65 |
| MUKTSAR | 4031 | 2645 | 925 | 0 | 1344 | 1327 |
| NAWANSHAHR | 135 | 122 | 12 | 0 | 13 | 98 |
| PATHANKOT | 543 | 408 | 37 | 0 | 135 | 372 |
| PATIALA | 1355 | 1155 | 6 | 0 | 200 | 1171 |
| RUPNAGAR | 511 | 328 | 41 | 0 | 192 | 330 |
| SANGRUR | 303 | 240 | 21 | 0 | 63 | 271 |
| SAS NAGAR | 502 | 424 | 0 | 0 | 78 | 380 |
| TARAN TARAN | 427 | 393 | 1481 | 0 | 46 | 419 |
| Total | 16333 | 11333 | 5473 | 0 | 4959 | 11381 |
